

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **10.10.2022** (MONDAY)
CHENNAI BENCH (VIRTUAL MODE)

10.30AM

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble
Mr. Naresh Salecha, Member (Technical)**

For Judgement

S.No.	Case No.	Name of the Parties	Counsel of Appellants	Counsel of Respondents
1.	Company Appeal(AT)/84/2022 & IA Nos.735,736 & 737/2022	Emaar Hills Township Pvt. Ltd. Vs. Telangana State Industrial Infrastructure Corporation & 2ors	Ms. Deepika Murali Ms. Pratiksha Easwar,	Mr. Andapalli Sanjeev Kumar for Mr. DVAS Ravi Prasad- R1 / Caveator Mr. Suhrith Parathasarthi for R2 & R3
2.	Company Appeal(AT)/87/2022 & IA Nos.750 and 751/2022	Emaar Properties PJSC Vs. Telangana State Industrial Infrastructure Corporation & anr	Ms. Ashwini Vaidialingam	Mr. Andapalli Sanjeev Kumar for Mr. DVAS Ravi Prasad- R1 / Caveator Ms. Deepika Murali Ms. Pratiksha Easwar, Ms. Shreya Narayanan for R2
3.	Comp. App. (AT)(CH)(Ins) No. 357/2022	Regen Infrastructure and Services Private Limited Vs Regen Powertech Private Limited	Mr. B.Dhanaraj for M/s Renukadevi Rangaswamy	

Copy to:

By the order of Hon'ble Member(J)

(Chennai

Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

1. For VC Link- vcnclatchennai5@gmail.com